

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 03 OF 2018 IN
APPEAL NO. 226 OF 2016**

Dated: 2nd November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Adani Transmission (India) Ltd. Appellant(s) /
Petitioner(s)**

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the/ Petitioner(s) : Mr. Hemant Singh
Mr. Nishant Kumar

Counsel for the Respondent (s) : Mr. Nitin Gaur for R-11

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava
Ms. Hanshita Sinha for R.31

ORDER

Learned counsel for Appellant seeks three weeks' time to file rejoinder. Time is granted. He may file the rejoinder on or before 26-11-2018 with advance copy to the other side.

List the matter on **18-12-2018**.

**(S. D. Dubey)
Technical Member**

tpd/kt

**(Justice Manjula Chellur)
Chairperson**